

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3828
ANSWERED ON:14.12.2009
NATIONAL COMMISSION FOR OBCS
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the extent to which objectives of the National Commission for Other Backward Classes (OBCs) have achieved;
- (b) the number of castes, sub-castes, communities etc. notified as OBCs till March 31, 2009 on the recommendations of the Commission; and
- (c) the comparative jurisdiction of the National Commission for OBCs and National Commission for Scheduled Castes and Scheduled Tribes?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) The National Commission for Backward Classes (NCBC) has been functioning as per its mandate laid down in the NCBC Act, 1993.
- (b) 305 entries have been made in the Central List of Other Backward Classes till March 31, 2009, on the basis of advice received from NCBC. An "entry" for this purpose includes caste, its synonyms and sub-castes.
- (c) All the three Commissions, in the discharge of their functions, have the powers of a Civil Court trying a suit.